

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 209 of 2012

Dated : 24th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

West Central Railway ... Appellant(s)

Versus

**Madhya Pradesh Electricity
Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Mansi Gautam
Ms. Geetanjali Mohan**

**Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Manoj Dubey for R2-R-24
Mr. C.K. Rai for MPERC**

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **12th December, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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